

rehabilitate such widows which include, allotment of DDA alum flats, provision of job opportunities, opening of Anganwadis for looking after the children of the widows to enable them to concentrate on their work, imparting of training through Training-cum-Production Centres and payment of a stipend of Rs. 200/- to 250/- during training period, grant of old age pension to some widows, etc.

Information in respect of States mentioned above would be furnished later, on receipt of the same.

Construction of Yatri Nivas

3322. SHRI CHINTAMANI JENA : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Yatri Nivas would be constructed at different centres to cater to the needs of the low budget domestic tourists; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION : (SHRI ASHOK GEHLOT) : (a) Yes, Sir.

(b) Details have not yet been worked out.

Steps to Identify Forest Reserves

3323. SHRIMATI MADHURI SINGH : Will the PRIME MINISTER be pleased to state :

(a) whether destruction of sea-plants by pollution could upset the biosphere's delicate Oxygen-Carbon-Dioxide balance; and

(b) if so, the precautionary measures proposed to be taken by Government in this regard and the steps proposed to be taken for identification of forest reserves and increasing environmental awareness ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT

AND FORESTS (SHRI BIR SEN) : (a) Yes, Madam. The marine floating plants produce many times more oxygen than what is produced on land. Pollution of marine waters can affect adversely the microscopic plant species and reduce their photosynthetic production of oxygen.

(b) The government is trying to ensure the reduction of pollution from land-based sources as well as oil pollution in the sea. Afforestation was stepped up from 0.4 million hectares in 1980-81 to 1.1 million hectares in 1984-85 and will be further intensified during the Seventh Plan. The setting up of the National Waste Lands Development Board will help augment these efforts with people's participation. Steps have been taken to incorporate environmental parameters in the school curricula and in non-formal educational programmes. Other measures have also been taken for promoting Environmental awareness.

[Translation]

Complaints received by Commissioner for SCs/STs

3324. SHRI LALA RAM KEN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of complaints received by the Commissioner for SCs/STs in current year so far regarding reservations for SCs/STs; and the action taken on them,

(b) the number of complaints received from the Society of Depressed People for Social Justice and the action taken on them; and

(c) the action taken by the Ministry against the offices under the Central Government and Public Sector Undertakings etc. which do not implement the system for filling vacancies reserved for SCs/STs ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) :

(a) 1056 complaints were received by the office of the Commissioner for Scheduled Castes and Scheduled Tribes,

of which 1042 relate to service matters including reservation in services, 9 about educational matters and 5 regarding other matters. All these complaints have been taken up with the concerned Departments/Organisations.

(b) One complaint has been received from the Society of Depressed People for Social Justice and the matter has been taken up with the General Manager, Delhi Electricity Supply Undertaking.

(c) As per the instructions of the Ministry of Personnel and Training, Administrative Reforms and Public Grievances and Pension (Department of Personnel and Training), there is a Liaison Officer in each Ministry/Department and Public Sector Undertaking to ensure implementation of various instructions/directives on reservation for Scheduled Castes and Scheduled Tribes in services. The Liaison Officers are also required to inspect the rosters every year in their respective Departments/Organisations and submit inspection report to the Ministry/Departments concerned. Instructions have been issued by the Department of Personnel & Training to observe the reservation and other orders relating to the representation of Scheduled Castes/Scheduled Tribes in service strictly and instances of discrimination or deliberate infraction of the above orders are to be brought to the notice of the appropriate authorities for suitable action. As regards the reservation orders in Public Undertakings, the orders issued by the Department of Personnel and Training are not *ipso facto* applicable to Public Undertakings. Reservation in Public Undertakings is regulated by the Presidential Directives issued by the Bureau of Public Enterprises, Ministry of Finance from time to time.

[English]

Enquiry into riots in Delhi

3325. SHRI NARAYAN
CHOUBEY :
SHRIMATI GEETA
MUKHERJEE :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Enquiry Committee headed by the Additional Commissioner of Police, Shri V. P. Marwah, was appointed to enquire into the conduct of the Police during the riots in Delhi following the assassination of Smt. Indira Gandhi;

(b) if so, whether the Enquiry has been completed and the report submitted; if so, the details and action taken if any, against any officials; and

(c) if the report has not been submitted, time by which it is expected ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) :

(a) Yes, Sir.

(b) and (c) The Enquiry Report is still awaited.

Wasteland Development

3326. SHRI H. M. PATEL : Will the PRIME MINISTER be pleased to state :

(a) whether Government are aware that the National Wasteland Development Board has been given an annual target of vegetating 5 million hectares of wasteland;

(b) whether Government are aware that the amount has been set aside for the entire conservation programme;

(c) the estimated cost of 'vegetating' say 100 hectares of wasteland; and

(d) within what period Government intend to accomplish the entire programme of 'greening' the available wasteland ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BIR SEN) :

(a) The Government have taken a decision to set up a National Wastelands Development Board with the object of bringing 5 million hectares of land every year under fuelwood and fodder plantation.